

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 212
(IB)-667(ND)2019
IA/4451/2020

IN THE MATTER OF:

Renu Proptech Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. Red Topaz Real Estate Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 01.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Kinshuk Chatterjee, Srishti Gupta Advs. for Applicant
Adv. Manish Paliwal, Adv. Vikas Kumar, Adv. Raghav Tiwari for Respondent

ORDER

On the request of Ld. Counsel appearing for the RP, list the matter on 26th February, 2021. The RP is directed to convince this Bench on the point that the law empowers the RP to review its our order.

—Sd—

(L. N. GUPTA)
MEMBER (T)

—Sd—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)